

(c) the steps proposed to be taken to make proper facilities available there?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) (a) to (c) Patna airport has been developed as a model airport with separate departure, arrival and sterile lounges and customs and immigration facilities for limited international operations. The expansion and modification work of existing terminal building at an estimated cost of Rs. 8.90 crores is expected to be completed by the end of June, 1998.

Disparity in Pay Scales in Railways

2324. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received any representations from employees of accounts department of Eastern Railways in regard to disparities in their pay scales recommended to them by the Fifth Pay Commission as compared to the Fourth Pay Commission;

(b) if so, the details thereof;

(c) whether rational pay scales have not been recommended by the Fifth Pay Commission for the employees working in accounts department in comparison to other employees as was recommended by the Fourth Pay Commission;

(d) if so, the reasons therefor;

(e) the steps taken by the Government to remove such disparities; and

(f) the time by which the disparities is likely to be removed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

(b) The representationists have demanded revised pay scales comparable to those allotted to staff in other departments of the Railways.

(c) and (d) The pay structure available to the staff of the Accounts department in the Railways has traditionally been broadly patterned on the pay structure of staff in other organised Accounts & Audit Departments in the

Government. The revised pay scales of Accounts staff in the Railways after implementation of Fifth Central Pay Commission recommendations are also similar to those allotted to analogous posts in other Accounts & Audit Departments. The pay structure so allotted, however, is at some variance with some of the general principles adopted by the Pay Commission.

(e) and (f) Anomalies Committees have been set up both at National and Departmental level to consider Anomalies arising out of implementation of recommendations of Fifth Central Pay Commission and Staff side can represent to these committee.

[English]

Illegal Fishing

2325. SHRI SUSHIL CHANDRA VARMA: Will the Minister of DEFENCE be pleased to state:

(a) whether foreign trawlers are still fishing illegally in Indian territorial waters, particularly along the Indian coasts;

(b) the number of such cases reported during each of the last three years;

(c) the names of the countries whose trawlers were caught while engaged in illegal fishing;

(d) the action taken against such foreign trawlers; and

(e) the steps being taken to check illegal fishing along the Indian coasts?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Foreign trawlers illegally fishing in our territorial waters are still being apprehended.

(b) The details are as under:

Year	Number of Cases
1995	45
1996	47
1997	51
1998 (Upto May)	32

(c) Sri Lanka, Pakistan, Myanmar, Malasia, Taiwan, Philipines, Thailand, Indonesia and China.